

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4178
ANSWERED ON:20.12.2011
AMENDMENTS TO ESSENTIAL COMMODITIES ACT
Reddy Shri K. Jayasurya Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has made or proposes to make any changes/ amendments to the Essential Commodities Act, 1955 to suit the present conditions; and

(b) if so, the details thereof and the time by which it is likely to be amended?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) : No. Madam.

(b): Does not arise.